

ITEM NO.44

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 38498/2023

(Arising out of impugned final judgment and order dated 28-02-2023 in WC No. 25376/2022 passed by the High Court Of Judicature At Allahabad)

**MANAGING DIRECTOR
 PURVANCHAL VIDYUT
 VITRAN NIGAM LTD. & ORS.**

Petitioner(s)

VERSUS

RAM NARESH & ORS.

Respondent(s)

(IA No.208875/2023-CONDONATION OF DELAY IN FILING and IA No.208874/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.208873/2023-EXEMPTION FROM FILING O.T.)

WITH

**Diary No(s). 38499/2023 (XI)
 (FOR ADMISSION and I.R. and IA No.208425/2023-CONDONATION OF DELAY IN FILING and IA No.208427/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.208428/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 39645/2023 (XI)
 (FOR ADMISSION and I.R. and IA No.218569/2023-CONDONATION OF DELAY IN FILING and IA No.218576/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218571/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 39903/2023 (XI)
 (FOR ADMISSION and I.R. and IA No.225204/2023-CONDONATION OF DELAY IN FILING and IA No.225206/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.225205/2023-EXEMPTION FROM FILING O.T.)**

Date : 27-08-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE VIKRAM NATH
 HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE**

**For Petitioner(s) Mr. Pradeep Misra, AOR
 Mr. Daleep Dhyani, Adv.
 Mr. Suraj Singh, Adv.
 Mr. Manoj Kumar Sharma, Adv.
 Mr. Bhuwan Chandra, Adv.**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

**Tag with Special Leave Petition (C) No.2341 of
2023.**

**(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS**

**(RANJANA SHAILEY)
COURT MASTER**